



CHRIST
(DEEMED TO BE UNIVERSITY)
BENGALURU, INDIA

School of Law, CHRIST

National Essay Writing
Competition on

IPR AND SPORTS

Last date for submissions | 15 Nov 2019

Word Limit | Maximum of 3000 words

Co-authorship | Maximum 2 students

Registration Fee

₹ 150 for Single Author

₹ 200 for Joint Authors

Prizes

- **Winner** : ₹ 5,000 + Internship at K&S Partners + EBC - Learning 1 Year Access Card + Recent Publication from EBC
- **First Runner-up** : ₹ 3000 + Internship at K&S Partners + EBC - Learning 6 Months Access Card
- **Second Runner-up** : ₹ 1000 + Recent Publication from EBC

In Association With



Media Partners



School of Law, CHRIST, National Essay Writing Competition on Intellectual Property Rights and Sports

About the Institutions

About CHRIST

CHRIST (Deemed to be University), is a premier education institution with the motto of excellence and service. The National Assessment and Accreditation Council have accredited the University with Grade 'A'.

School of Law, CHRIST (Deemed to be University) is an institute imparting world-class legal education, not only to students from various parts of the country but also hosts a strong international students' representation.

The courses are approved by the Bar Council of India. SLCU illuminates unmatched infrastructure comprising of well-equipped audio-visual classrooms, resourceful libraries with the latest legal publications and journals and above all, a conducive environment to study and explore numerous possibilities of a wholesome legal experience.

About K & S Partners

K&S Partners is an Intellectual Property boutique. Founded in 1994 as a three-member team, the firm today has over 110 professionals and an overall strength of over 260. Besides serving clients, the firm is recognized for its outreach in areas of policy making and actively participating and contributing to drafting of legislation in various areas of Intellectual Property rights through branches in Gurgaon, Bangalore, Mumbai, Chennai and Hyderabad.

K&S Partners also assists clients in obtaining and enforcing Intellectual Property rights in India's neighbouring countries such as Bangladesh, Sri Lanka, Bhutan, Myanmar, Nepal and Pakistan through a network of associates in these countries. The firm also has one of the largest portfolios of foreign patent filings for Indian clients in foreign countries including in the United States Patent and Trademark Office, European Patent Office and Japanese Patent.

About EBC – SCC Online

EBC has pioneered law information through databases which make law easily accessible in the electronic medium as has appeared in a revolutionary form, in the electronic medium, SCC Online. EBC-SCC Online is a leader in the field of online legal research with comprehensive coverage of Indian, Foreign and international law.

About the Competition

School of Law, CHRIST (deemed to be University) Bangalore, Intellectual Property Rights Committee in collaboration with K&S partners and media partners, Eastern Book Company and SCC online present the National Essay Writing Competition on Intellectual Property Rights and Sports.

This is a student engagement initiative to allow students of law to hone their skills in research and writing by initiating the process of research in upcoming areas of law in the country. The competition aims at providing a platform for evaluation of the interplay between *intellectual property rights and sports*.

Intellectual Property plays an integral role in the world of sports as there are huge commercial opportunities offered by it. Intellectual Property rights especially patents, trademarks and broadcasting rights and the legal protection they give help to secure the economic value of sport. This in turn stimulates growth of the sports industry, enables sporting organizations to finance high-profile sports events, and provides the means to promote sports development. Business transactions related to technology, branding, design, broadcasting, licenses and sponsorship are all built on Intellectual Property rights.

Theme

The Theme for the National Essay Writing Competition is *Intellectual Property Rights and Sports*.

Eligibility

1. Authors must be pursuing their LLB (Hons.) / LLB from any recognized University to be eligible to participate in the competition. Only one submission per author will be accepted. Multiple or incomplete submissions lead to disqualification.
2. Co-authorship is permitted to a maximum of 2 student authors.

Registration Procedure

1. The registration fee for the competition is as follows
 - ₹ 150 for single author.
 - ₹ 200 for joint authors.
2. The payment of the registration amount can be made [here](#). The payment can be made under the fee name head "Fest" in the drop down menu of the Portal. The Participants may choose Essay Writing Competition-IPR & Sport-Single Author, or Essay Writing Competition-IPR & Sport-Joint Author, from the drop-down menu as applicable.
3. Kindly fill the registration form [here](#), once the payments are made.

Submission Guidelines:

1. Submission shall be in English.
2. Submission shall be typewritten in an A4 sized document with a 1-inch margin on all sides and be justified.
3. The main text of the submission shall be in Font Times New Roman 12-point. Further, footnotes shall be in Font Times New Roman 10-point.
4. The Citation style to be adopted for the submissions is 20th Harvard Bluebook Edition.
5. The line Spacing of the submissions must be 1.5 Spacing (except footnotes which may be single-spaced).
6. Word limit of the submission is 3,000 words (excluding abstract and footnotes). Abstract should not be more than 300 words.
7. The submission must be accompanied by a separate document containing the following information about the participant: Full name of the participant, Title of the submission, Participant's current year of study and name of the degree

pursued, Name and full address of the participant's university, Name and full postal address of the participant, Phone number of the participant, e-mail ID of the participant and payment details inclusive of a screenshot of the same as a separate attachment.

8. Any submission that is found to be plagiarized shall be subject to disqualification with immediate effect.
9. The participant shall not include his/her name in the submission's text in any form.
10. Any previously published entry would not be permitted.
11. The Copyright of the submission shall remain exclusively with School of Law, CHRIST (Deemed to be University) which reserves the right of publication of the same in any book, journal, or in any other manner as it may deem appropriate, without providing any royalty or compensation.
12. By entering the competition, the participants agree to indemnify the organizers from and against all claims, suits and damages based on any claim of copyright infringement or plagiarism or unauthorized use.
13. In case of any conflicts, the decision of the organizers is final and binding.

Submission Procedure

1. The submission shall be made only in MS-Word format (.doc/.docx). PDF form shall not be accepted.
2. Submissions must be sent by email at ipressay@law.christuniversity.in with the Subject "Submission for National Essay Writing Competition on Intellectual Property Rights and Sports".
3. The deadline for submission is 15th November 2019 (11:59 pm). Any submission received beyond the deadline will be rejected.

Important Dates

Registrations open from 10th October 2019 to 10th November 2019

Last day for submissions – 15th November 2019 (11:59 P.M.)

Announcement of Results – 5th December 2019

Prizes

1) Winners

- Cash Prize - ₹ 5000/-
- Internship opportunity at K&S Partners
- Recent publication from Eastern Book Company
- EBC Learning 1 year access card

2) 1st Runners Up

- Cash Prize- ₹ 3000/-
- Internship opportunity at K&S Partners
- EBC Learning 6 months access card

3) 2nd Runners Up

- Cash Prize - ₹ 1000/-
- Recent publication from Eastern Book Company.

All participants will be provided with e-certificates of participation

Contact Details

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Student Conveners-

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